

Khammam, Cuddapah, Chittoor, Visakhapatnam, Guntur, Ranga Reddy. The actual assistance would depend on finalisation of the district plans and their approval. The programme components which are eligible for funding under DPEP, inter-alia, include.

- (a) Microplanning community mobilisation.
- (b) Opening of new schools,
- (c) Construction of schoolbuildings, classrooms, toilets, drinking water facilities,
- (d) setting up of alternative schooling,
- (e) Quality improvement for formal schooling including training of teachers, curriculum and textbooks renewal, setting up of sub-district structures for academic support to teachers,
- (f) Capacity building and institutional development,
- (g) Development of Research Evaluation and Management Information Systems etc.

[*Translation*]

Army Recruitment Centres in Haryana

815. DR. ARVIND SHARMA: Will the Minister of DEFENCE be pleased to state:

- (a) whether maximum number of soldiers are recruited in the Indian Army from Haryana and its adjoining areas;
- (b) if so, whether the Government propose to establish new recruitment centres apart from the existing ones;
- (c) if so, the time by which and the number of centres likely to be opened; and
- (d) if not, the reasons therefor?

THE MINISTER OF DEFENCE (SHRI MULAYAM SINGH YADAV): (a) and (b) No, Sir.

(c) Does not arise.

(d) The existing Branch Recruiting Offices in Haryana and its adjoining areas as sufficient to cater to the needs of the area.

[*English*]

Court Ruling of Admission

816. SHRI RAMSAGAR: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether a Delhi court has recently ruled that it is illegal and improper to interview both the child and his parents by school authorities at the time of admission to pre-primary level and class I and has asked the Government to frame required legislation for admission;

(b) if so, whether the Government have framed any legislation in this regard;

(c) if so, the details thereof; and

(d) if not, the reasons therefor?

THE MINISTER OF STATE IN THE DEPARTMENT OF EDUCATION IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRI MUHI RAM SAIKIA): (a) to (d) According to the information furnished by the Govt. of N.C.T. of Delhi, Civil Court, Tis Hazari, Delhi in the case of Ajit Aggarwal-Vs-Mangey Ram Garg & others has ruled that it is illegal and improper to interview a child and parents by school authorities at the time of admission at pre-primary level and Class I and has also asked the Govt. to frame legislation for admission.

They have further informed that there are adequate provisions in Delhi School Education Act and Rules, 1973 to regulate admissions in private recognised schools.

[*Translation*]

Microwave Tower

817. DR. LAXMINARAYAN PANDEY: Will the Minister of COMMUNICATIONS be pleased to state:

(a) whether microwave towers are being set up in many districts of Madhya Pradesh for streamlining Communication facilities and whether Communication services are being provided through this system;

(b) if so, the names of the places where such towers have been set up and functioning in Mandsaur district;

(c) the places where construction of such towers has been completed; and

(d) the time by which the construction of the remaining towers are likely to be completed?

THE MINISTER OF COMMUNICATION (SHRI BENI PRASAD VARMA): (a) Yes Sir.

(b) 1) Mandsaur

2) Neemuch

3) Dipali Yamandi

4) Sitamau

5) Shyamgarh

6) Manasa

(c) and (d) Construction of towers at all the six places mentioned at (b) above, in Mandsaur Distt. have been completed. The position at other places in Madhya Pradesh where work on such towers has been completed, or is in progress is detailed below:

<i>Name of the Station</i>	<i>Tower Height</i>	<i>Foundation</i>	<i>Erection</i>
Suwasra	60 M	Completed	By March, 98
Garoth	80 M	By March, 98	By June, 98
Rampura	80 M	Completed	By March, 98
Sarwaniya Maharaj	40 M	By Jan., 98	By March, 98
Diken	40 M	By Jan., 98	By March, 98
Ratangarh	40 M	Completed	Completed
Jawad	40 M	Completed	Completed

[English]

Telephone Exchanges in West Bengal

818. SHRI AMAR ROY PRADHAN: Will the Minister of COMMUNICATIONS be pleased to state:

(a) whether Government propose to set up new telephone exchanges in West Bengal during Ninth Five Year Plan and the current financial year 1997-98;

(b) if so, the details thereof, district-wise;

(c) the number of old telephone exchanges in the State;

(d) whether the Government have a proposal for the expansion and modernisation of telephone exchange in the State during the said period;

(e) if so, the details thereof, district-wise and the time by which the work is likely to be completed;

(f) whether the Government have provided or propose to provide telephone facility in all the Panchayats of West Bengal;

(g) if so, the details thereof; and

(h) if not, the reasons therefor and the time by which such facilities are likely to be provided?

THE MINISTER OF COMMUNICATIONS (SHRI BENI PRASAD VARMA): (a) Yes, Sir.

(b) The information is being collected and will be laid on the Table of the House.

(c) There were twelve old type exchanges (Electro Mechanical) as on 31.3. 97. Out of these five have already been replaced by electronic exchanges upto now.

(d) Yes, Sir.

(e) The information is being collected and will be laid on the Table of the House.

(f) It is proposed to provide telephone connections to all Gram Panchayats as per National Telecom. Policy.

(g) and (h) Total no. of Gram Panchayats provided with

telephone connections in West Bengal is 3535 out of 3793. The remaining 257 Gram Panchayats are planned to be provided with telephone facilities during Ninth Five Year Plan.

Telecommunication Projects Collaboration with British Teleco

819. SHRI S. D. N. R. WADIYAR: Will the Minister of COMMUNICATIONS be pleased to state:

(a) whether some telecommunication projects are proposed to be set up in the country in collaboration with British Telecom (BT);

(b) if so, the details thereof;

(c) the estimated cost of the projects; and

(d) the time by which these projects are likely to be completed?

THE MINISTER OF COMMUNICATIONS (SHRI BENI PRASAD VARMA): (a) No, Sir.

(b) to (d) Does not arise in view of (a) above.

Separate Postal Accounts Office

820. DR. ARUN KUMAR SARMA: Will the Minister of COMMUNICATIONS be pleased to state:

(a) whether a separate postal accounts office for the North East Region was created after bifurcating the combined accounts at Calcutta;

(b) if so, the present status of the said office alongwith its location in the NER;

(c) if not, the reason for not shifting of the said office; and

(d) the time by which it is likely to be finally shifted?

THE MINISTER OF COMMUNICATIONS (SHRI BENI PRASAD VARMA): (a) No, Sir.

(b) and (c) The question does not arise in view of reply to (a) above.

(d) No decision has been taken as yet.